

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1895
ANSWERED ON:03.08.2001
FUNDS ALLOCATED BY TENTH AND ELEVENTH FINANCE
VISHNU DATT

Will the Minister of FINANCE be pleased to state:

- (a) the funds allocated to various States by the Tenth and Eleventh Finance Commissions;
- (b) whether some States have not fully utilised the funds allocated to them by the Tenth Finance Commission so far;
- (c) if so, the details in this regard with the reasons thereof;
- (d) whether any change has been made in the heads of expenditure to be incurred or the laid down norms by the Tenth Finance Commission; and
- (e) if so, the details in this regard ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIBALASAHEBVIKHEPATIL):

- (a) A Statement showing total estimated transfers under the recommendations of the Tenth and Eleventh Finance Commissions is enclosed.
- (b) Yes, Sir.
- (c) The reasons for non-utilisation of grants in full have, generally been late formulation/execution of action plans, non-availability of land, litigation, non-conduct of elections to local bodies and non-submission of utilisation certificates in respect of the grants released by this Ministry.
- (d) and (e) The grants for upgradation, special problems and for local bodies were released to the States as per the guidelines framed for utilisation of the provisions recommended by the Tenth Finance Commission. The guidelines were framed keeping in view also the recommendations of the Commission.